

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

PHYSICAL HEARING

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 15.03.2023 AT 02:30 PM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/257/2023 in IA (IBC)/694/2022 & 868/2020 in CP (IB) No.186/9/HDB/2019
NAME OF THE COMPANY	Sujana Universal Industries Ltd
NAME OF THE PETITIONER(S)	Minera Steel & Power Pvt Ltd
NAME OF THE RESPONDENT(S)	Sujana Universal Industries Ltd
UNDER SECTION	9 of IBC

ORDER

IA(IBC)/257/2023 in IA(IBC)/694/2022 and 868/2020

Withdrawal memo is filed seeking to withdraw the applications. Hence permission is granted and applications are dismissed as withdrawn.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)